

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2499  
ANSWERED ON:23.08.2013  
LEGALISATION OF CHILD MARRIAGE  
Dias Dr. Charles

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government has taken note of a move in some States to legalise marriage of girls below eighteen on the pretext of regularizing 'mistakes';
- (b) if so, the details thereof; and
- (c) the action taken or proposed by the Government in this regard?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The information is being collected and will be laid on the table of the House.